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* IN THE HIGH COURT OF DELHI AT NEW DELHI

+ CO.PET. 704/2014, CA Nos.304/2017 & 306/2017

SH. AMARPREET SINGH OBEROI & ORS. Petitioners

Through: Mr. Arvind Kumar Nigam with Ms. Smriti Asmita,

for Ex-Director & Shareholder Mr. S.K.Hooda. Mr. Vivek Kohli with Mr. Sandeep Bhuraria, Ms. Prera Kohli, Ms. Yeshi, Mr. Mudit Gupta &

Ms. Nikita Batra, Advs. for Ex-Director,

Mr. Sunil Ganghi.

versus

M/S A. N. BUILDWELL PVT. LTD.

..... Respondent

Through: Mr. K.K.Sharma, Adv. for R.

Mr. Shaunak Kashyap, Adv. for applicant

in CA Nos.304 & 306/2017.

CORAM:

HON'BLE MR. JUSTICE JAYANT NATH

ORDER 06.11.2017

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06.11.2017

List on 31st January, 2018.

JAYANT NATH, J

NOVEMBER 06, 2017 ak